

960-02

State of Gujarat, the National Commission for Minorities (NCM) had sent a fact finding team to that State during August, 1998. Subsequently, the NCM constituted a Special Bench to conduct further inquiries. The reports of the NCM in this regard have been forwarded to the Government of Gujarat for taking appropriate action insofar as the matter relates to the State Government. Under section 9(3) of the National Commission for Minorities Act, 1992, the recommendations made to the State Government under section 9(1) (c) are required to be laid before the State Legislature along with an action taken memorandum. The recommendations pertaining to the Union Government contained in the said reports are under examination. Under section 9(2) of the said Act, the recommendations made to the Union Government under section 9(1) (c) are required to be laid by it before each House of Parliament along with an action taken memorandum. The reports, along with the action taken memorandum, will be laid before each House of Parliament in due course.

[English]

S/S/S/R

Achievements by NBCF and DC

81. **SHRIMATI KAMAL RANI** : Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state :

(a) the details of target/achievements made by the U.P. Backward Classes Finance and Development Corporation during the last three years and as on date;

(b) whether any complaints regarding misutilisation of funds by the State Backward Classes Finance Corporation has been received; and

(c) if so, the details thereof and the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) The details of target/achievements made by UP Pichara Varg Vitta Evam Vikas Nigam Ltd. during the last three years and as on date are as under :

Year	Target		Achievements	
	Phy.	Fin.	Phy.	Fin.
1995-96	4906	1327.85	3228	1026.21
1996-97	2556	541.89	773	222.76
1997-98	2100	651.36	1039	340.61
1998-99	5000	2169.19	2679	995.11

(b) No Sir.

(c) Does not arise.

Terrorism in Jammu and Kashmir and Punjab

82. **SHRI MUFTI MOHAMMED SAYEED** :
SHRI RAMKRISHNA BABA PATIL :
SHRI SATNAM SINGH KAINTH :

Will the Minister of **HOME AFFAIRS** be pleased to state :

(a) whether the terrorist activities in Punjab and Jammu and Kashmir has increased alarmingly by foreign nationals during the last three years;

(b) if so, the details thereof, yearwise and country-wise;

(c) the number of terrorist related incidents took place in Jammu and Kashmir and Punjab during each of the last three years, till-date;

(d) the number of casualties suffered by the Army, Paramilitary forces, local police and civilians separately during the said period State-wise;

(e) the number and origin of militants killed/arrested by the security forces in these States during the said period; and

(f) the steps taken by the Government to check and curb such activities in the country?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) According to available information, there has been increased involvement of foreign mercenaries in terrorism in Jammu and Kashmir. Punjab militancy is largely sustained by militants based in Pakistan, some other countries and their mentor the Pak ISI. However, the number of terrorist related incidents has declined both in Jammu and Kashmir and Punjab during the last three years.

(b) Separate statistics of involvement of local militants and foreign mercenaries is not maintained.

(c) and (d) As per information available, Statement-I indicating the number of terrorist related incidents that took place in Jammu and Kashmir and Punjab during 1996, 1997, 1998 and upto 31.1.1999 and the number of casualties suffered by the Army, Para-Military Forces, local police and civilians during the above period is annexed.

(e) Statement-II indicating the number of militants killed/arrested by the security forces in Jammu and Kashmir and Punjab during 1996, 1997, 1998 and upto 31.1.1999 is annexed.

(f) The Government have adopted a well coordinated and multi-pronged approach for tackling the situation which inter-alia includes strengthening the border management, neutralising plans of militants by proactive steps against them in the hinterlands as also setting up of out posts of security

forces, gearing up intelligence machinery, modernisation and upgradation of police and security

forces with advanced/sophisticated weapons and communications system, training etc.

Statement-I

Statement indicating the number of terrorist related incidents and the number of casualties suffered by Civilians, Army, Para Military forces and Local Police in Jammu and Kashmir and Punjab during 1996, 1997, 1998 and upto 31.1.1999

State	Year	Number of Terrorist Related incidents	Number of Casualties			
			Civilians		Security Forces	
			Killed	Injured	Killed	Injured
Jammu & Kashmir	1996	5,014	1336	1560	185	542
	1997	3,420	938	1060	186	390
	1998	2,932	867	1187	232	479
	1999 (upto 31.1.99)	179	61	70	13	17
Punjab	1996	3	1	2	Nil	Nil
	1997	5	54	115	2	Nil
	1998	Nil	Nil	Nil	Nil	Nil
	1999 (upto 31.1.99)	Nil	Nil	Nil	Nil	Nil

Statement-II

State	Country/Outfit to which the Mercenaries/ Militants Belongs	Period							
		1996		1997		1998		1999 (up to 31.1.1999)	
		Killed	Arrested	Killed	Arrested	Killed	Arrested	Killed	Arrested
Jammu & Kashmir	Local Militants	1209	2567	1075	1049	999	1228	47	108
Kashmir	Pak/POK.	15	16	29	1	79	10		
	Afghanistan	13	Nil	12	8	7	Nil		
	Sudan	2	Nil	Nil	Nil	3	Nil		
	Yeman	2	Nil	Nil	Nil	1	Nil		
	Chechnia	1	Nil	Nil	Nil	Nil	Nil		
	Bosnia	1	Nil	Nil	Nil	Nil	Nil		
	Others	105	Nil	156	Nil	229	Nil		
Punjab	ISYF (Gill), KLTF ISYF (Rode), ISYF (Chaheru), ISYF (Bittoo), BIFK (Manochahal), BIFK (Zinda), KZF, KLF, KCF (Panjwar), KCF, (Zaffarwal), BKI, Babbar Khalsa.	3	77	1	64	Nil	92	1	9